

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 832/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 HE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

NAME OF THE PARTIES: Rajendra Bhalla Sole Prop. Of Steel Enterprise
 V/s.
 Essar Projects (India) Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Seinivas Chait &w Keerthi Patel i/b Cyril Amarchand Mangaldas	Corporate Director	K. Kumar
	NAVID MEMON	Petitioner	Navid Memon

ORDER

TCP No. 832/I&BP/NCLT/MB/MAH/2017

List this matter on **14.11.2017** for reporting settlement.

Sd/-

V. NALLASENAPATHY
 Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
 Member (Judicial)